

ITEM NO.101

COURT NO.16

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10412/2013

YOGENDRA PRASAD SINGH (DEAD) THR LRS

Appellant(s)

VERSUS

RAM BACHAN DEVI AND ORS.

Respondent(s)

(IA No. 84158/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/
FACTS/ ANNEXURES)

Date : 03-05-2023 This matter was called on for hearing today

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Kumar Parimal, Adv.
Mr. P. V. Yogeswaran, AOR

For Respondent(s) Mr. Smarhar Singh, AOR
Mr. T. Mahipal, AOR
Mr. Sanjay Kumar Mishra, Adv.
Mr. Jaikarishna Singh, Adv.
Ms. Shweta Kumari, Adv.
Mr. Manoj Kumar Mishra, Adv.
Mr. Jai Krishna Singh, Adv.
Mr. Kushal Kumar, Adv.
Mr. Mohd. Asim, Adv.
Mr. Manoj Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel appearing for the parties.
Submissions are heard.

With a view to enable the parties to ascertain whether
there is any possibility of amicable settlement, list on
10.05.2023 as 1st item on Board.

(INDU MARWAH)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)